# GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES LOK SABHA UNSTARRED QUESTION NO. 2479 ANSWERED ON 03.08.2021

## **PROMOTION OF ELECTRIC VEHICLES**

### 2479. DR. NISHIKANT DUBEY:

Will the Minister of HEAVY INDUSTRIES भारी उद्योग मंत्री be pleased to state:

(a) whether the Government has taken steps to promote the manufacturing of electric vehicles in the country;

(b) if so, the details thereof;

(c) the number of electric vehicles sold during the last two years;

(d) whether the Government is providing any subsidy to the consumers to purchase electric vehicles in the country; and

e) if so, the details thereof?

#### ANSWER

### THE MINISTER OF STATE FOR HEAVY INDUSTRIES (SHRI KRISHAN PAL GURJAR)

(a) & (b): Yes Sir, the Ministry of Heavy Industries formulated a Scheme namely Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India (FAME India) Scheme in 2015 to promote adoption of electric/ hybrid vehicles (xEVs) in the country. At present, Phase-II of FAME India Scheme is being implemented for a period of 5 years w.e.f.01st April, 2019 with a total budgetary support of Rs. 10,000 crores. This phase focusses on supporting electrification of public & shared transportation nand aims to support, through subsidies, 7090 e-Buses, 5 lakh e-3 Wheelers, 55000 e-4 Wheeler Passenger Cars and 10 lakh e-2Wheelers.

In addition, creation of charging infrastructure is also supported to address range anxiety among users of electric vehicles.

Further, following initiatives have also been taken up by the Government of India for promotion of electric vehicles in the country-

(i) GST on electric vehicles has been reduced from 12% to 5%; GST on chargers/ charging stations for electric vehicles has been reduced from 18% to 5%.

(ii) Ministry of Power released a notification on charging infrastructure standards permitting private charging at residences and offices.

(iii)Ministry of Road Transport & Highways (MoRTH) announced that battery-operated vehicles will be given green license plates and be exempted from permit requirements.

(iv) MoRTH issued a notification advising states to waive road tax on EVs, which in turn will help reduce the initial cost of Evs.

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(v) Ministry of Housing & Urban Affairs (MoHUA) amended the Model Building Byelaws 2016 to establish charging stations and infrastructure in private and commercial buildings.

(c): Ministry of Road Transport and Highways has informed that as per e-vahan portal, the details of electric vehicles registered in the country over the last two years is as under:

Sl. No.	Year	No. of electric vehicles
1.	2019	1,61,314
2.	2020	1,19,648
Total		2,80,962

(d) & (e): Yes, Sir. Under FAME-India Scheme, incentives are provided to buyers of electric vehicles in the form of an upfront reduction in the purchase price of electric vehicles. The incentive is linked to battery capacity i.e. Rs. 10,000/KWh for e-3W and e-4W with a cap 20 % of the cost of vehicle. Further, the incentive/ subsidies for e-2W has been increased to Rs. 15,000/KWh from Rs. 10,000/KWh with an increase in cap from 20% to 40% of the cost of vehicle w.e.f.  $11^{\text{th}}$  June, 2021.

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